

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA
UNSTARRED QUESTION NO - 414
ANSWERED ON- 22/07/2026

IMPLEMENTATION OF BHARATMALA PARIYOJANA

414. SHRI R. DHARMAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:-

- (a) a chronological, phase-wise status of implementation of Bharatmala Pariyojana from its approval in 2017 till date, indicating the targets, length of highways sanctioned, awarded, completed and under construction, year-wise;
- (b) whether the original completion timelines, estimated project cost and financing pattern have undergone revisions and if so, the reasons therefor, along with the revised timelines and expenditure incurred so far;
- (c) whether delays have occurred due to land acquisition, environmental and forest clearances contractor-related issues or cost escalation and the corrective measures taken by Government; and
- (d) State-wise details of projects sanctioned, completed and pending under Bharatmala Pariyojana?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) Bharatmala Pariyojana Phase-I was approved by the Government of India in 2017 covering a length of 34,800 km across the Country at an estimated outlay of Rs. 5,35,000 Crore. Under the program, projects covering a total length of 26,425 km had been awarded. Out of this, 22,709 km has already been constructed upto May 2026. State-wise details of the projects under Bharatmala Pariyojana are annexed.

New sanctions of projects under Phase-I of Bharatmala Pariyojana have been discontinued since November 2023.

The primary reasons for delay in National Highway (NH) projects are issues / bottlenecks relating to land acquisition, delay in getting statutory clearances, utility shifting, encroachment removal, law & order, non-availability of construction material / minerals, poor performance of Contractor / Concessionaire, and Force Majeure events like Covid-19 pandemic, heavy rainfall, etc. The project under Bharatmala is targeted for completion by 2028-29.

To expedite project execution, various initiatives have been undertaken including streamlining the land acquisition process through Bhoomi Rashi portal, revamping the Parivesh Portal through Ministry of Environment, Forests & Climate Change to expedite forest and environmental clearances, enabling online approval of General Arrangement Drawings (GAD) for Road over Bridges (ROBs) and Road

under Bridges (RUBs) from the Railways, and conducting review meetings at various levels with all stakeholders, including State Governments. Government is taking all efforts to ensure timely completion of the projects.

The total expenditure incurred on Bharatmala Pariyojana is Rs. 5,63,779 Crores till 30.06.2026.

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (d) OF RAJYASABHA UNSTARRED QUESTION NO. 414 ON 22nd JULY, 2026 ASKED BY SHRI R. DHARMAR: REGARDING “IMPLEMENTATION OF BHARATMALA PARIYOJANA”

State	Total Length (km)	Length Awarded (km)	Length Constructed till May 2026 (km)	Length under construction as on May 2026 (km)
Andhra Pradesh	2,525	1,936	1,554	382
Assam	433	431	414	17
Bihar	1,572	1,159	815	344
Chhattisgarh	571	471	422	49
Delhi	203	203	195	8
Goa	26	26	26	0
Gujarat	1,577	1,194	1,068	126
Haryana	1,058	1,058	1,011	47
Himachal Pradesh	167	167	117	50
Jammu & Kashmir	433	251	179	72
Jharkhand	1,000	801	557	244
Karnataka	2,059	1,603	1,269	334
Kerala	1,126	708	584	124
Madhya Pradesh	3,063	2,017	1,826	191
Maharashtra	3,029	2,174	2,000	174
Manipur	635	635	570	65
Meghalaya	170	170	153	17
Mizoram	593	593	542	51
Nagaland	208	208	168	40
Odisha	1,586	967	948	19
Punjab	1,764	1,553	881	672
Rajasthan	2,503	2,360	2,264	96
Tamil Nadu	2,414	1,476	1,357	119
Telangana	1,719	1,026	955	71
Tripura	94	94	69	25
Uttar Pradesh	3,126	2,495	2,196	299
Uttarakhand	273	264	204	60
West Bengal	874	385	364	21
Total	34,800	26,425	22,709	3716
